

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2019 &  
IA NOS. 1749 , 1796 & 1797 OF 2019**

**Dated : 23<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution  
Company Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission ...Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. Udit Gupta  
Mr. Anup Jain  
Mr. S. Rama

Counsel for the Respondent(s) : Mr. Amit Kapur  
Ms. Poonam Verma  
Ms. Aparajita Upadhyay for R-2

Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. Arvind Kumar Dubey for R-3

**ORDER**

Appearance and objections of Respondents, if any, shall be filed on or before 04.12.2019 after serving copy on the other side.

List the matter on **04.12.2019**. In the meantime, affidavit of service shall be filed.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**